

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 09.02.2017

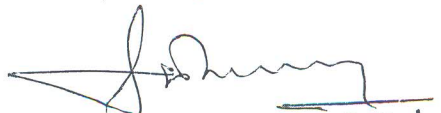
**ORDER NO. 18 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 17 of 2017 **for CESTAT Delhi** to the extent indicated below :-

**On 10.02.2017 at 02.30 PM** Hon'ble Shri S. K. Mohanty, Member (J) will hear the following part-heard matters:

E/2993-2994/2005-SM  
ST/1765/2011-SM  
C/53660/2014-SM  
E/51695/2016-SM

**By Order**

  
**(A.Mohan Kumar)** 9/2/17  
**Registrar**

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**Deputy Registrar**